COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 128 of 2014

Dated : 25th September, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Uttar Pradesh Power corporation Ltd. & Ors. ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors.. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **31st October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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